# GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

# LOK SABHA UNSTARRED QUESTION NO. 3706 TO BE ANSWERED ON 25<sup>TH</sup> March, 2022

### FEE STRUCTURE FOR UG AND PG MEDICAL COURSES IN PRIVATE COLLEGES

3706 SHRIMATI RANJEETA KOLI:

SHRI SUMEDHANAND SARASWATI:

SHRI PRADEEP KUMAR SINGH:

SHRI SUNIL KUMAR SINGH:

SHRI SUDHAKAR TUKARAM SHRANGARE:

DR. BHARATIBEN DHIRUBHAI SHIYAL:

## Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) whether the Government decides the fee structure for Medical UG & PG courses for private colleges;
- (b) if so, the details thereof, State/UT-wise;
- (c) whether due to high fee structure students belonging to middle class and economically weaker sections are unable to pursue MBBS and PG courses;
- (d) if so, the details thereof and corrective steps taken by the Government to reduce the fee for Medical UG & PG courses;
- (e) whether the Government proposes to charge fees at Government rates from 50 percent students in private medical colleges, if so, the academic year from which it is likely to be implemented; and
- (f) the total number of students likely to be benefitted every year from these guidelines and the details thereof?

# ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (DR. BHARATI PRAVIN PAWAR)

(a) to (f): Clause (i) of Sub-section (1) of Section 10 of National Medical Commission Act, 2019 provides for framing of guidelines for determination of fees and all other charges in respect of fifty percent of seats in private medical institutions and deemed to be universities which are governed under the provisions of the Act. Accordingly, National Medical Commission has framed the guidelines and the same was issued on 03.02.2022.

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